

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5933
TO BE ANSWERED ON 3rd APRIL 2018

FUNDS RELEASED UNDER NFSA

5933. SHRI NISHIKANT DUBEY:
SHRI RAJESH PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of funds released under the central share for distribution of foodgrains under the National Food Security Act (NFSA) during each of the last two years, State-wise;
- (b) whether the Government has received any proposal from the State Government of Jharkhand to release the amount under NFSA; and
- (c) if so, the action taken thereon?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Details of Central assistance released to States/Union Territories (UTs) for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers margin under the National Food Security Act, 2013 (NFSA) in 2016-17 & 2017-18, is at Annexure.

(b) & (c): Claims have been received from the Government of Jharkhand for release of Central assistance for meeting expenditure on intra-State movement & handling of foodgrains and fair price shops (FPS) dealers' margin and food subsidy for transferring the subsidy amount into bank accounts of beneficiaries, as part of pilot project in Direct Benefit Transfer in Public Distribution System, on the pattern of PAHAL, in the Nagri Block of Ranchi District in Jharkhand. Based on examination of claims received from the State Government, Rs 125.84 crore has been released to Government of Jharkhand for the financial year 2015-16 and 2016-17 (upto December, 2016) as Central assistance for meeting expenditure on intra-State movement, handling of foodgrains and FPS dealers' margin under NFSA. Further, an amount of Rs. 97.13 lakh was released to Jharkhand State Food & Civil Supplies Corporation for implementation of the Pilot Project in DBT in the Nagri Block.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 5933 DUE FOR ANSWER ON 03.04.2018 IN THE LOK SABHA.

Central assistance released to States/UTs for meeting expenditure on intra-State movement & handling of foodgrains and fair price shop dealers' margin.

S.No.	States/UTs	Fund Released (In crore)	
		2016-17	2017-18
1	Andhra Pradesh	0.00	213.51
2	Arunachal Pradesh	0.00	17.70
3	Assam	174.20	397.38
4	Bihar	501.39	618.30
5	Chhattisgarh	0.00	174.72
6	Delhi	0.00	0.00
7	Goa	0.00	2.39
8	Gujarat	34.98	219.12
9	Haryana	122.81	0.00
10	Himachal Pradesh	0.00	38.35
11	Jammu & Kashmir	0.00	53.76
12	Jharkhand	0.00	125.84
13	Karnataka	328.41	285.19
14	Kerala	0.00	0.00
15	Madhya Pradesh	380.97	198.41
16	Maharashtra	593.00	425.88
17	Manipur	0.00	25.43
18	Meghalaya	0.00	0.98
19	Mizoram	0.00	0.00
20	Nagaland	0.00	11.54
21	Odisha	0.00	147.60
22	Punjab	0.00	67.01
23	Rajasthan	333.33	10.05
24	Sikkim	2.30	2.80
25	Tamil Nadu	0.00	191.00
26	Telangana	0.00	129.13
27	Tripura	28.62	29.18
28	Uttar Pradesh	0.00	662.98
29	Uttarakhand	0.00	109.75
30	West Bengal	0.00	341.53
31	Andaman & Nicobar Islands	0.00	0.16
32	Chandigarh*	0.00	0.00
33	Dadra & Nagar Haveli*	0.00	0.00
34	Daman & Diu	0.00	0.36
35	Lakshadweep	0.00	0.00
36	Puducherry*	0.00	0.00
Total		2500.00	4500.00

* NFSA is being implemented in the cash transfer mode in the UTs of Chandigarh, Puducherry and in urban areas of Dadra & Nagar Haveli.